

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Tuesday, the 9th March , 2010.**

VIOLATIONS OF FOREST CONSERVATION ACT, 1980

***28. SH. SAMPAT SINGH, M.L.A. :** Will the Forests Minister be pleased to state :-

- (a) the number of violations of Forest Conservation Act, 1980 that have come to the notice of the department in the State since the enforcement of the said Act;
 - (b) out of above, the number of violations regularised after charging Compensatory Afforestations Management Funds togetherwith Net Present Value; and the details of the provisions of regularization of such violations;
 - (c) the total amount charged and deposited in CAMPA;
 - (d) the total Compensatory Afforestations Management Funds received by the State Government from CAMPA; and
 - (e) the number of violations that still to be regularised ?
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SUMIT KUMAR

Chandigarh:

The 2nd March, 2010

Secretary,

Haryana Vidhan Sabha